

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2551

ANSWERED ON:12.03.2010

MODEL REAL ESTATE BILL

Gowda Shri D.B. Chandre;Gulshan Smt. Paramjit Kaur;Jawale Shri Haribhau Madhav

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has finalized the draft Model Real Estate Bill;
- (b) if so, the details and salient features thereof; and
- (c) if not, the time by which it is likely to be introduced?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a),(b)&(c): In order to promote planned and healthy real estate development of colonies and apartments with a view to protecting consumer interest and to facilitate smooth and speedy urban construction, the Ministry of Housing & Urban Poverty Alleviation in consultation with various stakeholders has prepared a draft Model Real Estate (Regulation of Development) Act 200_____. The draft bill has been put on the website of the Ministry (<http://mhupa.gov.in>). Comments/suggestions on the draft bill were invited from public and other stakeholders including State Governments and Union Territory administrations, business chambers, etc. by 06.11.2009. More than 350 responses have been received.

Further, the Ministry of Urban Development also proposes to introduce a Bill viz. National Capital Territory of Delhi Real Estate Management (Promotion and Regulation) Bill which will be applicable to the National Capital Territory of Delhi.